NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

48. C.P. 1685/(MB)/2019

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024

NAME OF THE PARTIES:- **K Natrajan**
V/s
Birla Shloka Edutech Ltd

Section: 73(4) of the Companies Act, 2013

ORDER

Counsel, Balasaheb Yewale i/b Rajesh Shah appeared for the Petitioner. List this matter on **23.09.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT